

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CHANDIGARH.

OFFICE ORDER

30.08.2017

The duty work at District Courts, Chandigarh shall be attended by the Officers as per schedule given below during the month of September, 2017:-

Sr.No.	Names of Officers	D U T Y	
		From	To
1.	Sh. Hirdent Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676219, Mob. 8427558600	01/09/2017	02/09/2017
2.	Ms. Gitanjal Goel, Ld. JMIC, Chandigarh Phone No. (O) 2676216	03/09/2017	04/09/2017
3.	Sh. Harleen Pal Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676224, Mob. 8814833313	05/09/2017	06/09/2017
4.	Ms. Rekha Chaudhary, Ld. JMIC, Chandigarh (Phone No. (O) 2676211, Mob. 9671958899)	07/09/2017	08/09/2017
5.	Sh. Irfanbir Singh Dhaliwal, Ld. JMIC, Chandigarh (Phone No. (O) 2676229, Mob. 8556001200)	09/09/2017	10/09/2017
6.	Sh. Gaurav Dutta, Ld. JMIC, Chandigarh Phone No. Mob. 3556012404	11/09/2017	12/09/2017
7.	Sh. Jagmeet Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676230, Mob. 8558800117	13/09/2017	14/09/2017
8.	Sh. Garkaran Singh, Ld. JMIC, Chandigarh (Phone No. (O) 2676228, Mob. 8558806675)	15/09/2017	16/09/2017
9.	Sh. Jaspreet Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676227, Mob. 8556059705	17/09/2017	18/09/2017
10.	Sh. Paliwinder Singh, Ld. JMIC, Chandigarh (Phone No. (O) 2676220, Mob. 9790566445)	19/09/2017	20/09/2017
11.	Ms. Suman Perlain, Ld. JMIC, Chandigarh Phone No. (O) 2676221, Mob. 9050064982	21/09/2017	22/09/2017
12.	Sh. Harjot Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676226	23/09/2017	24/09/2017
13.	Sh. Kishal Singla, Ld. JMIC, Chandigarh Phone No. (O) 2676218	25/09/2017	27/09/2017
14.	Ms. Nazmeen Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676215	28/09/2017	30/09/2017

If any Magistrate on duty is on leave/tout or out of Court in connection with inquest report, on any working day, the duty work shall be performed by the next Duty Magistrate in his/her absence on the said working day. In case any Duty Magistrate intends to proceed on leave or is not otherwise available on any holiday, he/she shall make an alternative arrangement and shall obtain the consent of some other Magistrate to perform duty in his/her absence and intimation shall be given to the undersigned before proceeding on leave along with a copy to Learned District & Sessions Judge, Chandigarh. Duty period on a particular day shall be up to beginning of the Court hours on next working day.

(Akshdeep Mahajan)  
Chief Judicial Magistrate,  
Chandigarh.

Encls No. CJM/ARI-2017

Dated: 29.08.2017

A copy is forwarded to the following for information and necessary action:-

1. Learned District & Sessions Judge, Chandigarh.
2. Learned ACJM, Chandigarh.
3. All the Learned Judicial Magistrates (Business), Chandigarh.
4. Learned District Attorney, UT, Chandigarh.
5. The SSI, UT, Chandigarh.
6. The President, District Courts Bar Association, Chandigarh.
7. The in-charge, Control Room, Chandigarh Police, Chandigarh, for circulation in all the police stations.
8. The in-charge, Computer Branch, District Courts, Chandigarh.

Chief Judicial Magistrate,  
Chandigarh.